

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 2211

TO BE ANSWERED ON THURSDAY, AUGUST 06, 2026

PRIVATE ENTITIES IN SPACE SECTOR

2211. SHRI MOHAMMED NADIMUL HAQUE:

Will the PRIME MINISTER be pleased to state:

- (a) the number of private entities authorised under the space sector reforms; and
- (b) the nature of activities undertaken by them?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH):**

- (a) Number of unique private entities authorized under space sector reforms are 53 and the number of authorizations issued to these entities are 108.
- (b) Nature of activities undertaken by the above unique entities are Establishment and Operation of satellites and hosted payloads, Establishment & Operation of Ground Stations, Capacity Provisioning of non-Indian Geostationary Orbit (GSO)/ Non-Geostationary Orbit (NGSO) satellite(s)/constellation over India, Data Dissemination of Primary data pertaining to Indian Territory, Undertaking Orbital/Sub-orbital launch from Indian territory etc.
